

THE APPROPRIATION (NO.2) BILL, 1994

(As passed by the Legislative Assembly of the National
Capital Territory of Delhi on 11th April, 1994)

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A

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 1994-95.

Be it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the 45th year of the Republic of India as follows :-

SHORT TITLE

1. This Act may be called the Appropriation (No.2) Act 1994.

ISSUE OF

Rs.2918,13,00,000/-
from and out of the
Consolidated Fund
of the National
Capital Territory
of Delhi for the
financial year
1994-95

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied sums not exceeding those specified in column (5) of the schedule, amounting in the aggregate (inclusive of the sums specified in column 3 of the schedule to the Appropriation (Vote on Account) Act, 1994) to the sum of two thousand nine hundred eighteen crores and thirteen lacs of rupees, towards defraying the several charges which will come in the course of payment during the financial year 1994-95 in respect of the services specified in column (2) of the Schedule.

APPROPRIATION

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said period.

THE SCHEDULE

(See Section 2 and 3)

(Rs. in Thousands)

DEMAND No.	SERVICES AND PURPOSES		SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly (3)	Charged on the Consolidated Fund (4)	Total (5)
1	Legislative Assembly	Revenue	12000	400	12400
2	General Administration	Revenue	84700	5700	90400
3	Administration of Justice	Revenue	287000	84300	371300
4	Finance	Revenue	225200	..	225200
5	Police	Revenue Capital	2634900 23000	4300 ..	2639200 23000
6	Education	Revenue Capital	4165695 26505	1200 ..	4166895 26505
7	Medical and Public Health	Revenue Capital	1536900 20000	700 ..	1537600 20000
8	Social Welfare	Revenue Capital	607250 773750	100 ..	607350 773750
9	Industries	Revenue Capital	154773 31227	2000 ..	156773 31227
10	Development	Revenue Capital	819986 783214	300 3800	820286 787014
11	Local Self Govt. and Public Works Department	Revenue Capital	5405470 10719730	.. 724600	5405470 11444330
--	Public Debt	Capital	..	100	100
12	Loans to Govt. Servants	Capital	42500	..	42500
TOTAL			20353800	827500	29181300

This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 11th April, 1994.

I hereby certify that this Bill is a Money Bill for the purpose of section 24 of the Government of National Capital Territory of Delhi Act, 1991.

Delhi

Dated the 13th April, 1994

I assent to this Bill.

Delhi

Dated the

1994

(CHARTI LAL GOEL)

Speaker

Legislative Assembly of the National Capital Territory of Delhi

(P.K. DAVE)

Lt. Governor of National Capital Territory of Delhi

The Legislative Assembly of the National Capital
Territory of Delhi

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